

ESTIMATES COMMITTEE
1958-59

FORTY-FIRST REPORT

(SECOND LOK SABHA)

MINISTRY OF TRANSPORT

**ACTION TAKEN BY GOVERNMENT ON THE
RECOMMENDATIONS CONTAINED IN THE
FORTY-SEVENTH REPORT OF THE ESTIMATES
COMMITTEE (FIRST LOK SABHA) ON THE
MINISTRY OF TRANSPORT—LIGHT HOUSES**



**LOK SABHA SECRETARIAT
NEW DELHI**

March, 1959

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CORRIGENDA

to

Forty-first Report of the Estimates Committee on the Ministry of Transport - Action taken by Government on the recommendations contained in the Forty-seventh Report on Lighthouses.

Cover page, read 'LIGHTHOUSES' for 'LIGHT HOUSES'.

Page (iv), line 5, substitute ',' by '.'

Page 3 Col.3, line 2, delete 'by'.

Page 3 Col.3, line 3, insert 'by' after the word 'manned'.

Page 3 Col.3, line 9, read 'Engineer -in- Chief' for 'Engineering Chief'.

Page 6 Col.4, last but one line, read 'manufactured' for 'manufacture'.

Page 9 Col.4, line 7 from the bottom, read '29-11-58' for '28-11-58'.

Page 12 Col.4, after line 5, insert the following:

3. Jhakau North Rear Transit light.
4. Jhakau South Front Transit light.
5. Jhakau South Rear Transit light.
6. Jhakau light buoy.
7. Chachi Lighthouse.
8. Navinar Sound Signal.
9. Mundra lighthouse.
10. Ranwara Shoals lighthouse.
11. Lashington Shoals lighthouse.

12. Lushington Shoals Sound Signal.
13. Lushington Shoals Radio Beacon.
14. Okha Sound Signal.
15. Okha Radio Beacon.
16. Samiyani Beacon light.
17. Dwarka Sound Signal.
18. Veraval Sound Signal.
19. Jaffarabad Sound Signal.
20. Jaffarabad Auxiliary Red light.
21. Diu Head Radio Sound Signal.
22. Shiyal Bet Lighthouse.
23. Chanch Point Sound Signal.
24. Chanch Point Auxiliary Red light.
25. Jhonston Point Lighthouse.
26. Veraval light and Bell buoy.
27. Sultampur Shoal light and Bell buoy.
28. Piram North Beacon.
29. Piram South Beacon.
30. 4 Decca Chain Stations.

3. The Department of Lighthouses and Lightships is also providing the following navigational aids in the new major port of Kandla:-

1. 38 new light buoys.
2. Harbour Control Radar.
3. V.H.F. Radio Telephone Communications.

Page 15, Col.2, *against* Sl.No.22, *insert* '66'

Page 16, Col.3, *side line* the following sentence and mark 'A':

'They suggest that recognition in the form of rewards, certificates of merit etc. should be given to those workers who make practical contribution in this field.'

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ESTIMATES COMMITTEE

1958-59

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*Elected w.e.f. 28-8-1958 *vice* Shri Mahavir Tyagi resigned.

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(iii)

28. Shri M. Sankarapandian
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SECRETARIAT

Shri S. L. Shakhder—*Joint Secretary.*

Shri A. R. Shirali—*Deputy Secretary.*

Shri R. K. A. Subrahmanya—*Under Secretary.*

INTRODUCTION

1. the Chairman of the Estimates Committee, having been authorised by the Committee, present this Forty-First Report of the Estimates Committee of the Second Lok Sabha on the action taken by Government on the recommendations contained in the Forty-Seventh Report of the Estimates Committee of the First Lok Sabha on the Ministry of Transport—Lighthouses,

2. The Forty-Seventh Report of the Estimates Committee of the First Lok Sabha was presented to the House on the 20th March, 1957. The Government furnished their replies to the recommendations in this Report on 2nd September, 1958. The Study Group 'B' of the Estimates Committee 1958-59 examined the replies on the 4th November, 1958. Further particulars required by the Study Group on certain points were received on the 13th and 29th November, 1958 and examined by them on the 19th January, 1959.

3. The Report has been divided into three Chapters :

I. Report.

II. Recommendations that have been accepted by the Government

III. Replies of the Government that have been accepted by the Committee.

4. No recommendation in the Forty-Seventh Report is being pursued further by the Committee.

5. An analysis of the action taken by Government on the recommendations contained in the 47th Report is given at Appendix II.

BALVANTRAY G. MEHTA,

NEW DELHI;
The 6th March, 1959.

Chairman.
Estimates Committee.

CHAPTER I

Report

The Estimates Committee are glad to state that the points brought out in the Forty-Seventh Report (First Lok Sabha) have been replied to by Government generally to their satisfaction.

2. The Committee examined in detail the reply of Government furnished on the 3rd January, 1958 to the recommendation in para 57 of the 47th Report (*vide* Serial No. 16, Chapter III of this Report). While the Committee realise that technical difficulties might stand in the way of their recommendation being fully implemented, they would like to point out that really competent lightkeepers should not be debarred from promotion for want of mere technical qualifications and such cases should be considered favourably.

CHAPTER II

Recommendations that have been accepted by Government

Serial No. of the recommendation	Reference to Para. No. of the Report	Summary of recommendations	Reply of the Government
1	2	3	4
1	10	<p>There should be one workshop in each of the four Lighthouse districts so as to make each district self-sufficient in regard to the manufacture and maintenance of equipment.</p>	<p>These recommendations are accepted. There is already one workshop in each of the districts of Madras, Bombay and Saurashtra-Kutch. It is proposed to have a workshop in the Calcutta District also. The necessary land for this purpose has already been obtained on lease from the Calcutta Port Commissioner and designs and estimates for the construction of the workshop are under preparation by the D.G. of L. and L. Steps are also being taken to expand the workshop at Jamnagar and orders for the supply of the necessary machinery have already been placed.</p>
2	11	<p>The setting up of a lighthouse workshop at Calcutta should be expedited and early steps should be taken to expand the workshop at Jamnagar so as to bring it to the same standard as those at Madras and Bombay.</p>	

[Ministry of Transport and Communications O. M. No. 8-ML(2)/56, dated 24-7-1957.]

3 Early steps should be taken to see that each Lighthouse district—Saurashtra-Kutch, by Bombay, Madras and Calcutta—is manned a fulltime Superintendent.

The suggestion is accepted. Full time posts of Director of Lighthouses and Lightships (previously designated as Superintendent of Light-houses) now exist in all the lighthouse districts. The posts of Director at Calcutta and Jamnagar are manned by full time officers. The post of Director at Madras is held by the Engineer Department of Lighthouses and Lightships. The post of Director at Bombay is still held by the Collector of Central Excise in *ex-officio* capacity and action is being taken to recruit a full time officer.

[Ministry of Transport and Communications O.M.
No. 16-ML(14)/57 dated 2-9-1958]

7 Steps should be taken to appoint a Superintendent for the Saurashtra-Kutch district, without any further delay.

The suggestion is accepted. Necessary orders for the appointment of Director of Lighthouses and Lightships (formerly known as Superintendent of Lighthouses) have already been issued.

[Ministry of Transport and Communications O. M.
No. 8-ML(2)/56, dated 14-10-1957]

13 34 In order to reduce the delays in procurement of stores, the Engineering-Chief, Lighthouse Deptt., may be authorised to make direct purchases upto Rs. 5,000 instead of upto Rs. 2,000 as at present.

The Committee's suggestion is accepted. Necessary orders authorising the Director General of Lighthouses and Lightships (formerly designated as Engineer-in-Chief) to make direct purchases upto Rs. 5,000 at any one time of specialised lighthouse equipment, spares, etc. have been issued.

[Ministry of Transport and Communications O.M.
No. 28-ML(4)/57, dated 22-8-1958]

14 The Committee hope that both the physical and monetary targets laid down in the Second Five Year Plan will be achieved unlike in the First Five Year Plan by keeping a strict watch on the progress of works and initiating remedial measures at the earliest possible opportunity.

15 The Committee hope that the planned expenditure of Rs. 400 lakhs will materialise and bring about the improvements urgently needed and that there will be no shortfall in expenditure during the Second Plan.

The Government of India share the hope of the Committee.

The following remedial measures have been taken for the execution of the 2nd Five Year Plan Programme according to schedule :—

(i) Delegation of powers by the D. G. L. & L. to the Directors of Lighthouses, Madras Calcutta/Jamnagar, Resident Engineer, Bombay and the Executive Engineer at the Headquarters for making payments in respect of capital works included in the 2nd Five Year Plan.

(ii) Personal discussions by the officers of the Department of L. & L. with the D.G.S. & D. in respect of indents for stores and equipment placed on that organisation.

(iii) Obtaining the services of experienced officers on loan or otherwise from other Departments and State Governments by personal contacts, for manning the senior technical posts.

(iv) Creating whole-time posts of Director for the Calcutta, Madras and Saurashtra-Kutch light-house Districts.

(v) Avoiding dependence on imports as far as possible by taking up the manufacture of units and spares.

(vi) Constant review of the progress of expenditure from Headquarters by obtaining monthly statements of expenditure from the subordinate officers.

[Ministry of Transport and Communications O. M. No. 8-ML(2)/56, dated 3-1-1958].

(Comments of the Committee on the reply)

Information pertaining to the up-to-date progress of the departmental plan with reference to physical targets may be furnished.

L.S. S. O. M. No. 32-E. C. I/58 dated the 1st October, 1958.

Information furnished—Please see Appendix--I

Ministry of Transport & Communications
O.M. No. 23 ML(7)/57 dated the 13th
November, 1958.

17 59 The question of providing adequate leave reserve to ensure that there is no hardship in getting leave when required should be carefully examined and provision of suitable leave reserve in all the districts should be made without further delay.

Permanent and temporary leave reserve posts have since been sanctioned, as admissible under the rules for the Headquarters office, District Offices, the Workshops and the Lighthouse Tender and Boats.

The Lightkeepers and Head Lightkeepers should be encouraged to take leave periodically to relieve the monotony of their job.

This is already being done in the Madras and Calcutta Lighthouse Districts. In the remaining 2 Districts, leave is invariably granted as and when applied for by the Lightkeepers. It will facilitate matters further after the proposed leave reserve is provided in each District.

18

The feasibility of inter-changing the leave reserve staff periodically with the regular staff should be examined.

This is already being done in the Madras Lighthouse District, where leave reserve is provided at present. The recommendation will be implemented in the other Districts, also when leave reserve is sanctioned for them.

a

[*Ministry of Transport and Communications O.M. Nos. 8-ML(2)/56 and 16-ML(15)/57, dated 14-10-57 and 3-6-1958 respectively*].

19

The feasibility of introducing a brief training in the first aid and general rules of health during the Refresher Course for the lightkeepers might be examined.

The Committee's suggestion is accepted. Steps will be taken to arrange such training with the refresher courses for lightkeepers, which are expected to start towards the end of 1958.

[*Ministry of Transport and Communications O.M. No. 8-ML(2)/56, dated 14-10-1957.*]

23

Henceforth only the indigenously manufactured flashers should be utilised by the Lighthouse Department and their imports from abroad completely stopped.

The recommendation is accepted by Government in principle. It is proposed to utilise only indigenously manufacture flashers in future as far as possible. Production of these

flashers in the Lighthouse Workshops is, however, bound to be slow in the beginning. These flashers have besides certain inherent limitations, particularly in respect of maximum effective beam intensity. They cannot also be utilised at stations where fully automatic working is essential. Certain types of flashers will still therefore continue to have to be imported from abroad.

[*Ministry of Transport and Communications O.M.
No. 8-ML(2)/56, dated 24-7-1957*].

CHAPTER III

Replies of the Government that have been accepted by the Committee

S.No. of the recom- mendations	Reference to para No. of the Report	Summary of recommendations	Reply of the Government
1	2	3	4

4 14 The feasibility of recruiting candidates with suitable educational qualifications and then giving them intensive training in India and abroad might be examined to overcome the shortage in regard to posts of Superintendent of Lighthouses.

Five temporary posts of Assistant Executive Engineer (Class I Scale Rs. 350-850) have been sanctioned for a period of two years. The incumbents of these posts will be attached to senior officers as understudies and will be absorbed in regular vacancies at the end of two years as the senior officers themselves get absorbed in higher vacancies. Action is being taken to recruit suitable candidates to these posts.

Two of the officers recruited in 1951-52, who have gained sufficient experience, have now been promoted to two of the three sanctioned posts of Director of Lighthouses and Light-

ships (formerly known as Superintendent of Lighthouses.) The third post has already been filled by recruitment of a superannuated person through the U. P. S. C. Thus at the moment all the sanctioned posts of Directors are filled.

[*Ministry of Transport and Communications O. M. No. 8-ML(2)56 dated 14-10-1957*]

5 15 The Committee consider that seven years is too long a period to keep the pension cases of retired employees pending as in the case of the staff of the former Rangoon district 'general' lighthouses which were transferred to the Burma Government in 1950. They recommend that such residual cases should be closed without causing undue hardship to the parties concerned, by taking *ad hoc* decisions, if necessary.

The pension cases of all the retired employees of the former Rangoon Lighthouses District with the solitary exception of Shri W.W. Davies have been settled. The Accountant General West Bengal, has sanctioned to Shri Davies anticipatory death-cum-retirement gratuity of Rs. 600 and anticipatory pension of Rs. 25/- p.m. The Accountant General has raised certain objections which are under examination of the Department of Lighthouses and Lightships. That Department have been asked to take immediate action to settle this case.

[*Ministry of Transport and Communications O.M. No. 8-ML(2)56, dated 28-11-58*].

6 17 Vigorous steps should be taken to rectify the defects in the lighthouses and other aids, in the Saurashtra -Kutch District.

So far as the Ministry is aware, all the Lighthouses in the Saurashtra-Kutch District are functioning to their advertised characteristics. These lighthouses are being inspected periodically and defects are rectified as soon as they come to notice.

2. When the lighthouses in this District were taken over by the Department of Lighthouses and Lightships in 1951 from the former princely States, most of them were in a very bad state and were either not functioning at all or did not show the advertised characteristics. Since then, ceaseless efforts have been made to improve the lighthouses in the area, and the following Lighthouses have already been improved:—

1. Chanka Lighthouse.
2. Okha Lighthouse.
3. Mangrol Lighthouse.
4. Pirotan Lighthouse.
5. Kalwan Lighthouse.
6. Dwarka Lighthouse.
7. Porebunder Lighthouse.

In addition, the following new lighthouses have been installed in the area:—

1. Jhaka Pilot light.
2. Chachhi Pilot light.
3. Perotan Reef Beacon.
4. Jaffarabad Dark Point Beacon.

5. Sanmardeno Wreck Light.
6. Jaffarabad Chunam Bhatti Lighthouse.
7. Ranwara Shoals lightbuoy.

Improvement of the undermentioned lighthouses is in hand and would be completed during the 2nd Five Year Plan Period:—

1. Mandvi lighthouse.
2. Mandvi Breakwater lighthouse.
3. Navinar lighthouse.
4. Dwarka lighthouse.
5. Rozi lighthouse.
6. Veraval lighthouse.
7. Diu Head lighthouse.
8. Nawabunder Green Lighthouse.
9. Nawabunder Red Lighthouse.
10. Jaffarabad Lighthouse.
11. Chanch Point Lighthouse.
12. Jegri Island Lighthouse.
13. Mithivirdi lighthouse.
14. Gogha Lighthouse.
15. Bhavnagar Point Lighthouse.
16. Tekra Lighthouse.
17. Samiyani Lighthouse.
18. Piram Lighthouse.

It is also proposed to construct the following new lighthouses in the Saurashtra and Kutch District during the 2nd Five Year Plan Period:

1. Jhakau Lighthouse.
2. Jhakau North Front Transit light.

4. It will be observed from the above that the improvement of aids to navigation in the Saurashtra-Kutch region has been given due weight and no pains are being spared to carry out the improvements as early as possible.

[*Ministry of Transport and Communications. O.M. No. 8-M.L.(2)/56, dated 24-7-1957*].

8 20. In view of the fact that the Chief Commissioner of Andamans and Nicobar Islands has no organisation to deal with the repair and maintenance of work the Committee suggest that feasibility of taking over all the Lighthouses in this area by the Superintendent. Lighthouses Calcutta should carefully be examined. If necessary, a technical officer of the rank of an Assistant Superintendent might be posted in the Andamans for proper on the spot supervision and control.

The Department of Lighthouses and Lightships have requested the Chief Commissioner, Andamans, for detailed particulars in respect of lighthouses in the area. Complete particulars have not so far been received from him. On receipt of complete particulars the recommendations of the Estimates Committee will be examined by the Department of L. & L.

[*Ministry of Transport and Communications O.M. No. 8-M.L.(2)/56, dated 29-11-58*]

9 The Committee hope that every effort will be made to get information in respect of all the lighthouses and other navigational aids on the coastline of India so that no gaps are left. In this connection the Committee also suggest that a brochure may be published by the Lighthouse Department giving up-to-date information in respect of all lighthouses and other aids and this brochure should be made available for sale to the interested parties such as shipping companies, owners of sailing vessels etc. This brochure should be periodically brought up-to-date. In this connection the Committee appreciate the efforts made in preparing a documentary film on lighthouses by the Films Division of the Government of India which was released on 27th January, 1956.

24 Every effort is being made to collect information about lighthouses and other aids to navigation along the coastline of India, by Officers of the Lighthouse Department while on tour. Local lighthouse authorities are also asked to keep us informed of any further information and the Master of the M.S. "Pradep" keeps a lookout while the ship cruises along the coast.

A brochure containing the particulars of the Lighthouses on the coastline of India has already been prepared and is now under print. Copies will be made available to the shipping companies and other interested parties shortly.

[*Ministry of Transport and Communications O.M. No. 8-M.L.(2)/56, dated 24-7-1957*]

10 As the subject of Lighthouses is a Union responsibility in terms of the Constitution, the Committee are of the opinion that more expeditious action is necessary by the Central Lighthouse Department to take over the remaining lighthouses, etc.

11 The Committee suggest that as soon as all the Lighthouses etc. are taken over by the Centre, a proper schedule of inspections should be laid down at various levels and rigidly followed.

12 The Committee consider it rather unfortunate that even though more than six months of the Second

13 The Department of L & L have called for certain information in regard to local lighthouses from the Maritime State Governments which has not so far been received by them completely. On receipt of complete information the Department of L & L will prepare a detailed scheme for taking over of local lighthouses for approval of Government

[*Ministry of Transport & Communications O.M. No. 8-M.L.(2)/56, dated 29-11-58*]

The Department of L&L recently submitted a scheme for training of Mechanics and Light

Plan have passed, the Department has not yet formulated a clear cut scheme for securing the technical personnel required during the Second Plan. The Committee suggest that such a scheme should be formulated without any further delay.

keepers which is under consideration separately in consultation with Ministry of Finance and Planning Commission.

[*Ministry of Transport and Communications O.M.*
No. 8-M.L.(2)/56, dated 29-11-58].

16

57 There should be suitable avenues of promotion for the lightkeepers and Head Lightkeepers. A certain percentage of the next higher technical posts in the Department should be earmarked for them. Suitable technical literature should be circulated among them and periodical refresher courses arranged. Those amongst them, who show special interest and initiative should be selected for specialised intensive training (in India and/or abroad) to make them properly equipped for higher technical posts. This method has two advantages. It will open up suitable avenues of promotion for this category of staff and it will also assist in overcoming the shortage of technical staff in the Department.

As the existing lightkeepers do not possess the requisite minimum technical qualifications, it is not possible to consider them for promotion to higher technical posts in the lighthouse Department. It has, however, been decided that for the posts of Lightkeepers in some of the new Lighthouses that have been or are about to be set up, the minimum qualifications to be prescribed should be a degree or diploma in Electrical Radio Engineering. A suitable portion of the higher technical posts in the Department will be earmarked for the promotion of such lightkeepers.

[*Ministry of Transport and Communications O. M.*
No. 8-M.L.(2)/56, dated 3-1-1958]

62 The Committee suggest that the question of giving suitable scholarships to children of low paid employees of the department and arranging hostel accommodation for them should be sympathetically considered.

As the Estimates Committee are aware, the question of pay structure and other amenities for the Central Government employees is under the consideration of the Pay Commission who are expected to submit their report shortly. It is considered that it would not be advisable to take decision on the Estimate's Committee's recommendation in advance and independently of the Pay Commission's recommendations.

Meanwhile, the present practice of granting an education allowance of Rs. 15 p. m. to Class III and of Rs. 10 p. m. to Class IV lighthouse staff located in remote localities in respect of each child upto a limit of three between the ages of 6 and 16 will of course, continue.

[*Ministry of Transport and Communications O.M. No. 16-M.L.(16)/57, dated 26-2-59.*]

63 The feasibility of utilising the services of the senior lighthouse mechanic who was sent to USA in 1954 for imparting an intensive course of advanced technical training to other mechanics in the Department should be examined carefully.

A comprehensive scheme for the training of technical personnel has already been drawn up and the services of the mechanic concerned would be utilised in training other mechanics.

[*Ministry of Transport and Communications O.M. No. 8-M.L.(2)/56, dated 24-7-1957.*]

The Committee consider that a well integrated scheme of training in India and abroad to overcome the shortage of trained personnel in the lighthouse department is urgently necessary. During the First Plan, a number of posts in the

The Department of L&L recently submitted a scheme for training of Mechanics and Lightkeepers which is under consideration separately in consultation with Ministry of Finance and Planning Commission.

Lighthouse Department remained vacant for want of suitably trained staff. The Committee regard this an unsatisfactory feature and hope that it would not persist during the Second Five Year Plan period.

24 71 The Committee are glad to note the progress made in the field of research by the Lighthouse Department. They suggest that recognition in the form of rewards, certificates of merit etc. should be given to those workers who make practical contribution in this field. At the same time the Committee also suggest that the research work in this field should be intensified further with the object of making Lighthouse Department independent of imported equipment. The Committee also suggest that the feasibility of establishing a proper laboratory with up to date research equipment and a nucleus of full-time staff to study specialised problems encountered by the Department should be carefully examined.

25 74 The feasibility of the new electric flasher, invented by the Lighthouse Department being manufactured by an Indian firm should be explored.

[*Ministry of Transport and Communications O. M. No. 8-M.L.(2)/56, dated 29-11-58.*]

Orders have already been issued for the construction of an optical laboratory-cum-workshop at Calcutta. The Department of Lighthouses and Lightships have also been asked to let us have their comments on 'A'.

[*Ministry of Transport and Communications O. M. No. 8-M.L.(2)/56, dated 29-11-58*]

Efforts have been made to get these flashers manufactured by commercial firms in the country but so far without result. In 1955 quotations from 8 Indian firms were invited for the manufacture of 5 new electric flashers but all regretted their inability to quote. Again in 1956 quotations were invited from 53 firms of

repute with the same result. While efforts to manufacture the flashers commercially have not yet met with success, three such flashers have been manufactured in the Lighthouse Workshop at Bombay.

The first, a 5 K.W. unit working on the saturable reaction principle has been patented in 1953, the second, a 1.5 K.W. unit of an improved design is also being patented by the Director General of Lighthouses and Lightships as a Government owned patent, and the third unit which has recently been manufactured with the assistance of M/s. Radio Electric Ltd., of Bombay has been tested and proved satisfactory.

Meanwhile, efforts are being continued to get the flashers manufactured by an Indian firm.

[*Ministry of Transport and Communications O.M.*
No. 8-(2)/56, dated 14-10-1957.]

NEW DELHI ;
The 6th March, 1959.

BALVANTRAY G. MEHTA,
Chairman,
Estimates Committee.

APPENDIX I

(Vide S. Nos. 14 & 15, Chapter II)

Copy of O.M. No. 23-ML (7)/57 dated the 13th November, 1958 from the Ministry of Transport and Communications (Department of Transport), New Delhi.

SUBJECT : Action taken by the Government on the Recommendations Nos. 14 & 15 of the Estimates Committee contained in their 47th Report on the Ministry of Transport—Lighthouses.

The undersigned is directed to refer to the Lok Sabha Secretariat Office Memorandum No. 32-E.C.I/58 dated the 1st October, 1958 and to forward herewith a copy each of the statements showing :—

- (i) the lights and other aids to navigation exhibited during the First Five Year Plan;
- (ii) the lights and other aids to navigation exhibited during the Second Five Year Plan;
- (iii) the sanctioned works already completed and/or now in progress; and
- (iv) the urgent and essential works proposed to be undertaken during the remaining period of the Second Plan.

2. As the Estimates Committee are aware, the Planning Commission had approved lighthouse development schemes estimated to cost in all Rs. 775 lakhs (now estimated at Rs. 1020 lakhs) for execution over a number of Plan periods. During the First Five Year Plan period, works costing Rs. 46 lakhs only had been completed. For the Second Plan period, a provision of Rs. 400 lakhs had been originally included for lighthouse works, but this amount has been recently cut down by the Planning Commission to Rs. 323 lakhs only. As against the revised Plan provision of Rs. 323 lakhs, schemes estimated to cost Rs. 249 lakhs (exclusive of the amount required for the Kandla Buoyage Scheme and allied projects as well as the Vizag Night Navigation Scheme) have so far been sanctioned and are in various stage of progress. It is estimated that a total expenditure of Rs. 200 lakhs would be incurred on these works during the Second Plan period. As for the rest of the programme, since most of the items of works involve foreign exchange expenditure, no further schemes can be sanctioned, owing to present total ban on foreign exchange expenditure non-core projects even though the money provision in the Second Plan has not yet been fully utilised. Some of these schemes, which are shown in the statement at item (iv) above, are however of an extremely important and urgent nature and since they have a bearing on the seaborne trade of the country, they require to be taken up immediately. The cost of these works is estimated to be Rs. 246.85 lakhs (inclusive of Rs. 99 lakhs in foreign exchange) of which only Rs. 123 lakhs would be spent during the Second Plan period so that the total actual expenditure to be incurred does not exceed the Plan ceiling of Rs. 323 lakhs. In order to find foreign exchange for these essential schemes, without throwing any extra burden on the existing foreign exchange resources of the Government, it is proposed to increase the rate of light dues from 4 annas to 8 annas per ton. This proposal is under active consideration in consultation with the Lighthouse Advisory Committee, the Planning Commission and the Ministry of Finance.

STATEMENT I

I. *Lights & other aids to navigation exhibited during the 1st Five Year Plan period.*

Saurashtra-Kutch District.

1. Rajpara Light
2. Simar Light
3. Okha Lighthouse
4. Mangrol Lighthouse
5. Sanmmardeno Wreck Light
6. Kandla Approach Channel
Floating Light No. 1
7. Kandla Approach Channel
Floating Light No. 2
8. Kandla Approach Channel
Floating Light No. 3
9. Kandla Approach Channel
Floating Light No. 4
10. Kandla Approach Channel
Floating Light No. 5
11. Kandla Approach Channel
Floating Light No. 6.
12. Kandla Approach Channel
Floating Light No. 7
13. Kandla Approach Channel
Floating Light No. 8
14. Kandla Approach Channel
Floating Light No. 9
15. Kandla Approach Channel
Floating Light No. 10
16. Kandla Approach Channel
Floating Light No. 11
17. Kandla Approach Channel
Floating Light 12
18. Kandla Approach Channel
Floating Light No. 13
19. Kandla Approach Channel
Floating Light No. 14
20. Kandla Approach Channel
Floating Light No. 15
21. Kandla Approach Channel
Floating Light No. 16

22. Kandla Approach Channel
Floating Light No. 17
23. Chanka Lighthouse
24. Jaffarabad (Chunam Bhatti Light)
25. Mangrol Red Light (Shamshan Khadi)
26. Outer Tuna Bar Floating Light
27. Ranwara Shoals Floating Light

Bombay.

28. Bhatkal Lighthouse

Calcutta

29. 'Inchkeith' Wreck Light
30. Sacramento Shoal Lightbuoy

Madras

31. Koitthottam Pilot Light
 32. Electrified Madras Lighthouse.
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STATEMENT 2

II. Lights & other aids to navigation exhibited during the 2nd Five Year Plan period.

Saurashtra-Kutch District

1. Piroton
2. Pirotan Beacon Light
3. Jaffarabad Beacon Light
4. Samiyani Beacon Light
5. Kalwan Beacon
6. Electrified Dwarka Lighthouse
7. Jakhau Pilot Light
8. Chachhi Pilot Light
9. Kandla Floating Light No. 18
10. Kandla Approach Floating Light No. 19
11. " " " " " " 20
12. " " " " " " 21
13. " " " " " " 22
14. " " " " " " 23
15. " " " " " " 24
16. " " " " " " 25
17. " " " " " " 26
18. " " " " " " 27
19. " " " " " " 28
20. " " " " " " 29
21. Wreck marking Floating Light
22. Wreck marking Floating Light

Calcutta District

23. Dolphin's Nose Lighthouse
24. Puri Lighthouse.
25. Pentakottah Lighthouse
26. False Point Lighthouse

Madras District

27. Electrified Quilon Lighthouse

STATEMENT 3

List of the sanctioned works already completed and /or now in progress

Name of work	Sanctioned estimate (original) or (revised) Rs. (Valid in 2nd Five Year Plan)
1	2
I. BHATKAL	
1. Optical Equipment	30,400
2. Civil Engineering Works	84,200
3. Water Supply Scheme	12,600
4. Auxiliary Red Light	32,000
5. Power Supply Equipment	50,000
6. Baffle Walls for Fog Signal	60,300
7. Addition and alterations to Staff Quarters	29,400
II. UTTAN POINT	
8. Optical Equipment	29,700
9. Civil Engineering Works	2,54,400
10. Power Supply Equipment	65,000
III. MANGROL	
11. Optical Equipment	6,700
12. Power Supply Equipment	22,800
IV. FALSE POINT	
13. Optical Equipment	16,000
14. Special repairs	35,000
15. Powerhouse and Transmitting Stations	40,500
V. DOLPHIN'S NOSE	
16. Optical Equipment	1,01,200
17. Tower & Staff quarters	2,78,700

1	2
18. Powerhouse Attendants quarters	50,700
19. Water Supply	18,000
VI. OKHA	
20. Optical Equipment	37,600
21. Tower and Inspection Quarters	28,400
22. Staff Quarters	83,300
VII. DEOGARH	
23. Optical Equipment	1,98,000
24. Civil Engineering Works	2,39,000
VIII. TOIKESHWAR	
25. Optical Equipment	1,56,000
26. Civil Engineering Works	2,41,500
IX. PIROTAN	
27. Optical Equipment	2,34,000
28. Civil Engineering Works	72,300
X. KORLAI FORT	
29. Optical Equipment	90,000
30. Civil Engineering Works	40,000
31. Road	18,000
32. Retaining Wall	13,700
XI. PENTAKOTA	
33. Optical Equipment	66,200
34. Civil Engineering Works	76,400
35. Watchman's quarters	23,600
36. Cylinder Cabin	5,300
XII. VAKLAPUDI	
37. Optical Equipment	98,000
XIII. PURI	
38. Optical Equipment	5,000
39. Civil Engineering Works	4,000

XIV. JAKHAU

40. Optical Equipment	2,77,000
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XV. NAVINAL

41. Optical Equipment	2,20,000
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42. Civil Engineering Works	2,72,000
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XVI. CHACHHI

43. Optical Equipment	3,01,500
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44. Civil Engineering Works	2,30,500
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XVII. MANDVI

45. Optical Equipment	1,70,000
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46. Civil Engineering Works	1,32,000
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XVIII. DIU HEAD

47. Civil Engineering Works	1,41,900
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48. Power House Attendants Quarters	47,400
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49. Power House	50,500
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50. Power Supply Equipment	55,000
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XIX. JAFFARABAD

51. Optical Equipment	2,26,000
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52. Civil Works	1,28,000
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XX. CHANCH POINT

53. Optical Equipment	2,88,000
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XXI. JEGRI

54. Optical Equipment	1,90,000
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55. Civil Works	1,65,000
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XXII. METHIVERDI

56. Optical Equipment	1,44,000
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57. Civil Works	2,54,000
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XXIII. GHOGHA

58. Optical Equipment	1,04,000
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59. Civil Works	1,85,000
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1	2
XXIV. TARAPORE	
60. Optical Equipment	2,04,300
61. Civil Works	2,90,700
XXV. TAPTI	
62. Optical Equipment	3,17,700
63. Civil Works	1,95,000
XXVI. RAJAPUR BAY	
64. Optical Equipment	2,24,000
65. Civil Works	1,84,000
66. Baffle Walls for Fog Signal & Staff Quarters	1,70,000
XXVII. VENGURLA ROCKS	
67. Civil Works	1,32,500
68. Special Repairs	45,300
XXVIII. DWARKA POINT	
69. Optical Equipment	4,00,000
70. Civil Works	2,27,000
XXIX. KOILTHOTTAM	
71. Optical Equipment	1,15,000
72. Civil Works	1,65,800
XXX. ALLEPPEY	
73. Optical Equipment	2,10,000
74. Civil Works	13,000
XXXI. KILTAN	
75. Optical Equipment	28,000
XXXII. KAP	
76. Inspection quarters	15,600
77. Compound Wall	13,300
XXXIII. MOTOR BOATS AND TENDERS	
78. M. L. False Point.	75,000

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2

79. Tender for Saurashtra	7,19,000
80. Motor Boat for Rajapur Bay	75,000
81. Motor Boat for replacing <i>Jamvijay</i>	51,200
82. Radio for False Point	1,80,000
83. Radio Beacon for Saugor	2,53,800
84. Radio Beacon for Khanderi Island	1,75,000
85. Radio Beacon for Diu Head	1,84,200
86. Radio Beacon for Okha	2,17,200
87. Radio Beacon for Vengurla Rocks	2,40,000
88. Radio Beacon for Dolphin's Nose	1,31,000
89. V.H.F. Equipment for Oyster Rocks	16,500
90. V.H.F. Equipment for Vengurla Rocks	17,000

XXXIV. FOG SIGNAL

91. Fog Signal for Bhatkal	1,40,000
92. Fog Signal for Mandvi	1,20,000
93. Fog Signal for Jegri	1,39,000
94. Fog Signal for Jaffarabad	1,20,000
95. Fog Signal for Chanch Pt.	90,000
96. Fog Signal for Navinal	1,40,000
97. Fog Signal for Dwarka	2,22,000
98. Fog Signal for Rajapur	1,65,500
99. Fog Signal for Mithivirdi	1,50,000

XXXV. RADARS

100. Radar for Saugor	1,03,000
101. Radar for Khanderi	1,00,000
102. Radar for Kandla	2,57,000
103. Radar for Pradeep.	43,400

XXXVI. OTHER IMPROVEMENTS

104. Pilot Light at Jakhau	4,700
105. Pilot Light at Chachhi	4,700
106. Signal Mast at Jaigarh	4,500
107. Signal Mast at Deogarh	4,500
108. Signal Mast at Rajapur Bay	4,500
109. Electrification of Dwarka Lighthouse	2,000
110. Electrification of Qulon Lighthouse	12,700
111. Electrification of Muttum Pt. Lighthouse	12,800

XXXVII. BUOYS

112. Wreck marking buoys	1,11,000
113. Light and Bell-Buoy for Sultahpur Shoal.	2,47,000
114. Light and Bell Buoy for Varaval	3,08,500
115. Wreck marking buoy for Inchkeith	20,000
116. Spare Equipment for Sacramanto Buoy	15,000

XXXVIII. MISCELLANEOUS

117. Nawabunder Red Beacon	11,000
118. Nawabunder Green Beacon. 1	12,300
119. Light at Rajpara and Simar	8,500
120. Bhavnagar ('A' Point)	13,200
121. Breakwater (Mandvi).	4,500
122. Special Repairs to Kalwan Lighthouse	20,500
123. Inspection quarters at Mahabalipuram Light- house	13,900
124. Inspection quarters at Quilon Lighthouse	15,300
125. Special repairs at Oyster Rocks Lighthouse	79,500
126. Special repairs at Mahabalipuram Lighthouse	12,900

XXXIX. DECCA CHAIN (WEST COAST),
SAVARKUNDLA

127. Equipment	75,000
128. Land	45,000
129. Civil Engineering Works	} 3,05,000
130. Water Supply Scheme	
131. Communications	
132. Electric Supply	

DHARGANDRA

133. Equipment	7,00,000
134. Land	35,000
135. Civil Engineering Works	} 2,70,000
136. Water Supply Scheme	
137. Communications	
138. Electric Supply	

BILLIMORA

139. Equipment	6,00,000
140. Land	25,000

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2

141. Civil Engineering Works	} 2,00,000
142. Water Supply Scheme	
143. Communications	
144. Electric Supply	

VERAVAL

145. Equipment	6,00,000
146. Land	25,000
147. Civil Engineering Works	} 2,00,000
148. Water Supply Scheme	
149. Communications	
150. Electric Supply	

MONITOR STATIONS

151. Equipment	1,50,000
152. Land	18,300
153. Civil Engineering Works	} 76,700
154. Water Supply Scheme	
155. Communications	
156. Electric Supply	

DECCA CHAIN (EAST COAST), BALASORE

157. Equipment	7,50,000
158. Land	45,000
159. Civil Engineering Works	} 3,05,000
160. Water Supply Scheme	
161. Communications	
162. Electric Supply	

PATPUR

163. Equipment	7,00,000
164. Land	35,000
165. Civil Engineering Works	} 2,70,000
166. Water Supply Scheme	
167. Communications	
168. Electric Supply	

VISHUNPUR

169. Equipment	6,00,000
170. Land	25,500
171. Civil Engineering Works	} 2,00,000
172. Water Supply Scheme	
173. Communications	
174. Electric Supply	

DIAMOND HARBOUR

175. Equipment	5,60,000
176. Land	25,000
177. Civil Engineering Works	} 2,00,000
178. Water Supply Scheme	
179. Communications	
180. Electric Supply	

MONITOR STATION

181. Equipment	1,50,000
182. Land	18,300
183. Civil Engineering Works	} 76,700
184. Water Supply Scheme	
185. Communications	
186. Electric Supply	

XL. LUSHINGTON SHOALS

187. Preliminary Investigation	27,300
188. Survey	83,000

XLI. RANWARA SHOALS

189. Survey	3,93,000
190. Optical Equipment	1,69,500
191. Civil Engineering Works	2,91,000

XLII. EQUIPMENT FOR M. S. 'PRADEEP'

192. Wireless Equipment	22,000
193. Echo Sounder	15,000
194. Charnikeef Log	8,000
195. Gyro Compass	25,000
196. Spare parts for Pugima	53,500
197. Battery Charger and New batteries	3,900

XLIII. LIGHTHOUSE WORKSHOP AND
LABORATORY AT CALCUTTA

198. Civil Engineering Works	3,43,700
199. Tools, Plants etc.	80,500
200. Field Strengthen Measuring equipment	40,500

1

2

**XLIV. LIGHTHOUSE WORKSHOP,
MADRAS**

201. Lenses and Flashers	24,300
202. Air Compresso	5,700
203. Lantern Glazing	20,700
204. Hack Saw Machine	3,000
205. High Speed Shaping Machine	8,000
206. 9" Centre Lathe	15,000
207. Lenses and Glazings	94,000
208. 5½" Lathe	8,000
209. 16" Lathe	32,500
210. Provision Lathe	12,500
211. Welder	2,600
212. Milling Machine	28,000

LIGHTHOUSE AT EAST POINT

213. Optical Equipment	1,70,000
214. Civil Works	60,000

SANDHILLS LIGHTHOUSE

215. Equipment	2,000
216. Civil Engineering Works	3,43,000

OUTER CHANNEL

217. Optical Equipment	60,000
218. Buoy Bodies	2,00,000

INNER CHANNEL

219. Optical Equipment	1,41,000
220. Buoy Bodies	1,50,000

LEADING LIGHTS

221. Optical Equipment	1,80,000
222. Civil Works	30,000

**XLV. LIGHTHOUSE WORKSHOP,
BOMBAY**

223. Shaping Machine	4,700
224. Wet grinding Machine	2,700

1	2
225. Laboratory equipment	16,000
226. Lapping Machine	1,100
227. Radio Servicing Equipment	10,300
228. Sliding and Screw cutting Lathe	23,000

**XLVI. LIGHTHOUSE WORKSHOP,
JAMNAGAR**

229. Equipment and Tools	20,700
230. Flashers	32,500
231. V. H. F. Equipment for Kandla	43,000
232. Pirotan Beacon	22,400
233. Samiyani Beacon	29,000
234. Jaffarabad Beacon	54,400
	2,60,70,000
	2,60,70,000

STATEMENT 4

Statement showing particulars of the Urgent and Essential Works proposed to be undertaken during the remaining period of the Second Plan.

Serial No.	Name of Lighthouse	Total estimated cost
(Rs. in lakhs)		
ESSENTIAL REPLACEMENTS		
1	Ross Island	5.50
	Minicoy Island	7.00
	Veraval	5.79
	Land fall Island (Replacement Table Island)	20.00
2	Gopalpur	5.80
3	Short Island	15.00
4	Vengurla Point	4.76
5	Miscellaneous	5.00
6	Ratnagiri	5.50
7	Rajpuri Point	5.50
8	Nagapatnam	5.00
9	Piram Island	6.00
ESSENTIAL ADDITIONS		
1	Mouth Hooghly (Janput)	15.00
2	Lushington Shoal Lighthouse	80.00
3	Gurur Shoal and Ranwara Shoal	—
4	Light Buoys	18.00
5	Devi Point (Chandrabaga)	8.00
6	Sir Hugh Ross Island	10.00
7	Car Nicobar	20.00
8	Androth Island	5.00
TOTAL		246.85

APPENDIX II

(*Vide* Introduction)

Analysis of the action taken by Government on the recommendations contained in the Forty-seventh Report of the Estimates Committee (First Lok Sabha).

1	Total number of recommendations made	25
2	Recommendations accepted fully by Government (<i>Vide</i> recommendations in Chapter II)—	
	Number	11
	Percentage to total	44%
3	Recommendations accepted by the Government partly or with modification (<i>Vide</i> recommendations Nos. 4, 5, 6, 8, 9, 10, 11, 12, 20, 21, 22, 24 and 25 in Chapter III)—	
	Number	13
	Percentage to total	52%
4	Recommendation not accepted by the Government but reply in respect of which has been accepted by the Committee (<i>Vide</i> recommendation No. 16 in Chapter III)—	
	Number	1
	Percentage to total	4%

LIST OF AUTHORISED AGENTS FOR THE SALE OF PARLIAMENTARY PUBLICATIONS OF THE LOK SABHA SECRETARIAT, NEW DELHI-1.

Agency No.	Name and address of the Agent	Agency No.	Name and address of the Agent	Agency No.	Name and address of the Agent
1.	Jain Book Agency, Connaught Place, New Delhi.	26.	The International Book Service, Deccan Gymkhana, Poona-4.	50.	Chanderkant Chiman Lal Vora, Gandhi Road, Ahmedabad.
2.	Kitabistan, 17-A, Kamla Nehru Road, Allahabad.	27.	Bahri Brothers, 188, Lajpat Rai Market, Delhi-6.	51.	S. Krishnaswamy & Co., P.O. Teppakulam, Tiruchirappalli-1.
3.	British Book Depot, 84, Hazratganj, Lucknow.	28.	City Booksellers, Sohan-ganj Street, Delhi.	52.	Hyderabad Book Depot, Abid Road (Gun Foundry), Hyderabad.
4.	Imperial Book Depot, 268, Main Street, Poona Camp.	29.	The National Law House, Near Indore General Library, Indore.	53.	M. Gulab Singh & Sons (P) Ltd., Press Area, Mathura Road, New Delhi.
5.	The Popular Book Depot (Regd.), Lamington Road, Bombay-7.	30.	Charles Lambert & Co., 101, Mahatma Gandhi Road, Opp. Clock Tower, Fort Bombay.	54.	C. V. Venkatesh Chala Iyer, Near Railway Station, Chalakudi.
6.	H. Venkataramiah & Sons, Vidyaniidhi Book Depot, New Statue Circle, Mysore.	31.	A. H. Wheeler & Co. (P) (Ltd.), 15, Elgin Road, Allahabad.	55.	The Chindambaram Provision Stores, Chindambaram.
7.	International Book House, Main Road, Trivandrum.	32.	M. S. R. Murthy & Co., Visakhapatnam.	56.	K. M. Agarwal & Sons, Railway Book Stall, Udaipur (Rajasthan).
8.	The Presidency Book Supplies, 8-C, Pycroft's Road, Triplicane, Madras-5.	33.	The Loyal Book Depot, Chhipi Tank, Meerut.	57.	The Swadesamitran Ltd., Mount Road, Madras-2.
9.	Atma Ram & Sons, Kashmir Gate, Delhi-6.	34.	The Goods Compansion, Baroda.	58.	The Imperial Publishing Co., 3, Faiz Bazar, Daryaganj, Delhi-6.
10.	Book Centre, Opp. Patna College, Patna.	35.	University Publishers, Railway Road, Jullundur City.	59.	Azeez General Agency 47, Tilak Road, Tirupati
11.	J. M. Jaina & Brothers, Mori Gate, Delhi-6.	36.	Students Stores, Raghunath Bazar, Jammu-Tawi.	60.	Current Book Stores, Maruti Lane, Raghunath Dadaji Street, Bombay-1.
12.	The Cuttack Law Times Office, Cuttack-2.	37.	Amar Kitab Ghar, Diagonal Road, Jamshedpur-1.	61.	A. P. Jumbulingam, Trade Representative & Marketing Consultant, Prudential Bank Building, Rashtrapathi Road, Secunderabad.
13.	The New Book Depot, Connaught Place, New Delhi.	38.	Allied Traders, Motia Park, Bhopal.	62.	K.G. Aseervandam & Sons, Cloughpet, P.O. Ongoli, Guntur Dist., (Andhra).
14.	The New Book Depot, 79, The Mall, Simla.	39.	E. M. Gopal Krishna Kone, (Shri Gopal Mahal) North Chitrai Street, Madurai.	63.	The New Order Book Co., Ellis Bridge, Ahmedabad.
15.	The Central News Agency, 23/90, Connaught Circus, New Delhi.	40.	Friends Book House, M. U., Aligarh.	64.	The Triveni Publishers, Masulipatnam.
16.	Lok Milap, District Court Road, Bhavnagar.	41.	Modern Book House, 286, Jawahar Ganj, Jabalpur.	65.	Deccan Book Stall, Ferguson College Road, Poona-4.
17.	Reeves & Co., 24, Park Street, Calcutta-16.	42.	M. C. Sarkar & Sons (P) Ltd., 14, Bankim Chatterji Street, Calcutta-12.	66.	Jayna Book Depot, Chapparwala Kuan, Karol Bagh, New Delhi-5.
18.	The New Book Depot, Modi No. 3, Nagpur.	43.	People's Book House, B-2-829/1, Nizam Shahi Road, Hyderabad Dn.	67.	Book Land, 663, Madar Gate, Ajmer (Rajasthan).
19.	The Kashmir Book Shop, Residency Road, Srinagar, Kashmir.	44.	W. Newman & Co. Ltd., 3, Old Court House Street, Calcutta.	68.	Oxford Book & Stationery Co., Scindia House, Connaught Place, New Delhi.
20.	The English Book Store, 7-L, Connaught Circus, New Delhi.	45.	Thackar Spink & Co. (1938) Private Ltd., 3, Esplanade East, Calcutta-1.	69.	Makkala Pustaka Press, Balamandira, Gandhinagar, Bangalore-9.
21.	Rama Krishna & Sons, 16-B, Connaught Place, New Delhi.	46.	Hindustan Dairy Publishers, Market Street, Secunderabad.	70.	Gandhi Smriti Trust, Bhavnagar.
22.	International Book House, Private Ltd., 9, Ash Lane, Bombay.	47.	Laxmi Narain Agarwal, Hospital Road, Agra.		
23.	Lakshmi Book Store, 42, M. M. Queensway, New Delhi.	48.	Law Book Co., Sardar Patel Marg., Allahabad.		
24.	The Kalpana Publishers, Trichinopoly-3.	49.	D. B. Taraporewala & Sons Co. Private Ltd., 210, Dr. Naoroji Road, Bombay-1.		
25.	S. K. Brothers, 15A/65, W.B.A., Karol Bagh, Delhi-5.				

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